

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
NEW DELHI

TA (AT) (Compt.) No. 26 of 2017
(Old Appeal No. 65/2016)

IN THE MATTER OF:

Ambuja Cements Limited

...Appellant

Versus

Competition Commission of India & Ors.

...Respondents

Present

For Appellant: Mr. Gautam Chawla Advocate.

ORDER

22.07.2019– Let the Fixed Deposit Receipt be renewed for another period of three months from the date of maturity.

[Justice S.J. Mukhopadhaya]
Chairperson

[Justice A.I.S. Cheema]
Member (Judicial)

[Kanthi Narahari]
Member (Technical)

mohan/gc